GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 1209
TO BE ANSWERED ON 05.12.2024

SALIENT FEATURES OF e-SHRAM PORTAL

1209. # DR. SUMER SINGH SOLANKI:

Will the Minister of Labour and Employment be pleased to state:

(a) the salient features of the e-Shram portal;

(b) the extent to which it would benefit unorganized workers; and

(c) whether it has been implemented across the country, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)

(a) to (c): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) verified and seeded with Aadhaar. eShram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN) on a self-declaration basis. As on 1st December 2024, over 30.43 crore unorganised workers have registered on eShram portal. The details of States/UTs wise count of unorganised workers registered on eShram portal are annexed.

The salient features of the eShram portal and benefits to unorganised workers are as below:

i.   eShram has been integrated with National Career Service (NCS) portal. An unorganised worker can register on NCS using his/her Universal Account Number (UAN) and search for suitable job opportunities. An option/ link has also been provided to registrants' on eShram portal to seamlessly register on NCS.

ii.   eShram is integrated with Pradhan Mantri Shram Yogi Maandhan (PM-SYM). PM-SYM is a pension scheme for unorganised workers who are aged between 18-40 years. It provides a monthly pension of Rs. 3000/- after attaining the age of 60 years. Using UAN any unorganised worker can easily enrol under PM-SYM. In the scheme 50 percent of the contribution is borne by the Government of India and the rest is being contributed by the worker.

iii. Provision has been added in eShram to capture family details of migrant workers.

iv. Provision has been added in eShram to share construction workers' data with States/ Union Territories to facilitate their registration in respective Building and other Construction Workers (BoCW) boards.

v. To provide skill enhancement and apprenticeship opportunities to unorganised worker, eShram has been integrated with Skill India Digital portal of Ministry of Skill Development and Entrepreneurship.

vi. eShram is also integrated with myScheme portal. myScheme is a National Platform that aims to offer one-stop search and discovery of the Government schemes. It provides an innovative, technology-based solution to discover scheme information based upon the eligibility of the citizen.

In keeping with the vision of the Budget Announcement recently on developing eShram as a One-Stop-Solution for unorganised labour to have access to various social sector schemes, Ministry of Labour and Employment launched the eShram–"One-Stop-Solution" on 21st October 2024. eShram– "One-Stop-Solution" entails integration of different Social Security/ Welfare schemes at single portal i.e. eShram. This enables unorganised workers registered on eShram to access social security schemes and see benefits availed by them so far, through eShram.

So far, 12 schemes of different Central Ministries / Departments have already been integrated/ mapped with the eShram including Pradhan Mantri Surakhsa Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana, Prime Minister Street Vendors AtmaNirbhar Nidhi (PM-SVANidhi), PM Awas Yojana- Urban (PMAY-U), PM Awas Yojana- Gramin (PMAY-G), Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA).

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ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 1209 FOR 05.12.2024 REGARDING SALIENT FEATURES OF eShram PORTAL.

State/UT wise registration of unorganised workers on eShram portal as on 01.12.2024:

S.No.	State/UT	Total Registrations
1	Andaman and Nicobar Islands	32,303
2	Andhra Pradesh	8,128,979
3	Arunachal Pradesh	197,000
4	Assam	7,568,767
5	Bihar	29,559,663
6	Chandigarh	184,938
7	Chhattisgarh	8,521,182
8	Delhi	3,448,597
9	Goa	75,212
10	Gujarat	11,871,384
11	Haryana	5,348,961
12	Himachal Pradesh	1,981,243
13	Jammu and kashmir	3,528,328
14	Jharkhand	9,594,827
15	Karnataka	10,296,950
16	Kerala	6,003,504
17	Ladakh	33,326
18	Lakshadweep	2,775
19	Madhya Pradesh	18,402,242
20	Maharashtra	17,278,412
21	Manipur	451,414
22	Meghalaya	325,606
23	Mizoram	64,926
24	Nagaland	231,413
25	Odisha	13,522,888
26	Puducherry	189,125
27	Punjab	5,763,670
28	Rajasthan	14,239,328
29	Sikkim	42,049
30	Tamil Nadu	8,881,096
31	Telangana	4,443,999
32	The Dadra and Nagar Haveli and Daman & Diu	74,307
33	Tripura	884,075
34	Uttar Pradesh	83,732,571
35	Uttarakhand	3,052,646
36	West Bengal	26,399,087
	Total	**304,356,793**

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